

Modernization of State Police Forces as well as CPMFs is an ongoing process and the Government on a continuous basis takes necessary steps and measures to ensure that the police forces are equipped with modern weapons and technologies to effectively deal with security threats.

Centre's caution to Kerala about law and order problem

*67. SHRI ABDUL WAHAB PEEVEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Centre has recently cautioned Kerala Government about grave law and order problem in Mamallapuram and some other districts as reported in media;

(b) if so, whether Government has received any feedback from the State Government in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) As per the Constitution, "Public Order" and "Police" are State subjects and it is primarily the responsibility of the State Governments to maintain law and order in their States. However, the Central Government reviews the internal security situation in the country from time to time. During such a security review the issue of more effective policing in certain areas of Malappuram and Tiruvananthapuram, came up for discussion. The State Government has been advised to take necessary action in this regard.

New road project for Madhya Pradesh

†*68. MISS ANUSUIYA UIKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any proposal under MPSRSP from the Government of Madhya Pradesh for new road project with the help of Asian Development Bank;

(b) if so, the date on which the proposal was received;

(c) the total cost of this project along with the status of approval of this proposal;

(d) whether Government of Madhya Pradesh has requested the Government of India to include this project in annual projects for the year 2009-10; and

(e) if so, the status thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH): (a) to (e) Yes, Sir. Ministry of Finance, Department of Economic Affairs has received proposals from Government of Madhya Pradesh *vide* letter dated 23rd May, 2008 amounting to US\$ 300 million. The Madhya Pradesh Government requested for inclusion of the project either for 2009 or 2010. The project was however included in pipeline 2011 due to headroom issues within Asian Development Bank at that time and the competing demands of projects on which work has been going on in consultation with ADB.

†Original notice of the question was received in Hindi